

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP. No. MA 581/94 /199

(OA 455/89)

Prakash Manwani

Versus

Govt of India

Date of Order	Orders
<u>7.11.94</u>	Sh. R.N. Mathur, counsel for the applicant Sh. Manish Bhendari, counsel for the respondents. Heard the learned counsel for the parties. MA is accepted. The respondents are directed to examine the applicant through the Railway Doctor and to issue the fitness certificate if found fit, according to rules so that he can join at the place of his posting. MA stands disposed of accordingly. The applicant should appear within one week before the Railway Doctor at Jaipur. <u>N.K. Verma</u> (N.K. Verma) MA <u>Sh. Mathur</u> (Sh. Mathur) RC Copy sent to all comptroller 11/11/94 6813 11/11/94

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